NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 53/15	TP 77/16	For Clarification	397 / 398	Ganga Reddy Vs M.G6 Wholesale Market (India) (P) Ltd. & 2 Ors.	

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
(1) K.Y. Satuh	PETITIONER	Carp
868 4321312		,
JHOMA VDeter 9845131407	Respondent	

ORDER

Matter is listed today for clarification. Both the Counsels are present. Already we have heard both the Counsels. Matter is therefore, list it for orders on 22/12/2017.

Member (T)

Member (J)